

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-355-2020

Christley Pereira ... Petitioner

Versus

State of Goa & Ors. ... Respondents

Mr. Nitin Sardesai, Senior Advocate along with Mr. G. Panandikar,
Advocate for the petitioner.

Mr. D. Pangam, Advocate General along with Ms. M. Correia,
Additional Government Advocate for the State.

Mr. A. Kakodkar, Advocate for Respondent No.4.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 9th December, 2020

P.C.

Heard arguments.

2. Reserved for Orders.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.